HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 6th September, 2023

No. HCM/1/96-BENCH/ : In view of the sudden cancellation of the curfew relaxation hours for Imphal East and Imphal West districts for 6th September, 2023, it is hereby notified in the interest of the Bar, litigants and public as under:

- 1) Except items under Delivery of Judgment published in the cause lists for 6th September, 2023, the other items will be rescheduled and listed from 12.09,2023 to 20.09.2023. Until then, interim orders, if any subsisting in them will remain in force.
- 2) Motion matters will be listed on the next working day i.e. on 11.09.2023.
- 3) In case of urgency, parties may request for advancement of the posting of the cases so rescheduled and listed on further dates."

By Order etc.

Sd/-

(OJESH MUTUM) REGISTRAR (JUDL) HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ 16046-62 Imphal, the 6th Sept., 2023 Copy to:

- 1. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
- 2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
- 3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
- 4. The Advocate General, Government of Manipur.
- 5. The Registrar General, High Court of Manipur.
- 6. The Registrar (Admn.)/(Vigilance), High Court of Manipur.
- 7. The Government Advocates, Government of Manipur.
- 8. The Deputy Solicitor General of India, High Court of Manipur.
- 9. The President, High Court Bar Association, Manipur.
- 10. The President, AMBA, Manipur.
- 11. All the Joint Registrars, High Court of Manipur.
- 12. All the Deputy Registrars, Language Officer, High Court of Manipur.
- 13. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
- VA. The System Analysts, High Court of Manipur.
 - He is requested to upload the same on official website.
 - 15. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
 - 16. All the Court Masters, High Court of Manipur.
 - 17. The Concerned/Guard File.

REGISTRAR (JUDL.) HIGH COURT OF MANIPUR